## Average rent of houses and shops in Delhi

### 1256. SHRIMATI KRISHNA KAUL; SHRI THANGABAALU'

Will the Minister of URBAN DE-VELOPMENT be pleased to state

- (a) whether Government have undertaken a survey to find out the average monthly rent of the houses and shops in the walled city of Delhi:
- (b) whether Government have conducted any survey of the buildings in the walled city of Delhi which remain dilapidated due to the refusal of the housepwners to undertake repairs due to the low rent paid by the tenants; and
  - (c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH); (a) No, Sir.

- (b) Survey of buildings in the walled city of Delhi is conducted by Municipal Corporation of Delhi every year from March to June, not with reference to recusal of house owners to undertake repairs due to ridiculously low rent Paid by the tenants, but for the purpose of action under section 348 and 349 of the Delhi Municipal Corporation Act for repairs) declaration of such buildings as dangerous,
- (c) During the. year 1986, 39430 houses were surveyed by MCD within the wall ed city of Delhi, known as city zone, out of which 2 were declared dangerous and 1210 houses were such where the land-Iord|owners|occupants were advised to carry out repairs.

# Plan for the provision Of drinking water, etc. by the HUDCO

1257. SHRI BHAGATRAM MANHAR; Will the Minister of URBAN DE-VELOPMENT be pleased to state;

(a) whether it is a fact that the Hous-ing and Urban Development Corporation

- (HUDCO) has initiated a Plan for providing drinking water and sanitation facilities in the rural and urban areas;
- (b) whether this plan has been initiated with the help of the UNDP and the World Bank; and
- (c) if so, what are the details of the plan and by' when it is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH).- (a) HUDCO finances Urbam Development utility infrastructure scheme to aii local agencies in the public sector including those for irnprOving|augmentation of water supply, and sewerage facilities. These schemes are financed upto 50 per cent of the project cost at 10 per cent rate of interest and repayment period of 12 years. In addition, low cost basic sanitation schemes are being financed by HUDCO since April, 1983 upto 50 per cent of project cost @ 6 per cent of interest rate repayable in 12 years.

- (b) No, Sir.
- (c) Does not arise.

#### Rulescriteria regarding out of turn allotment of Government accommodation

1258. SHRI SURENDRA SINGH THA-KUR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) what are the rules/criteria for out of turn allotment of Government accommodation to Government employees;
- (b) how many quarters have been allotted under this category during the year 1986, category-wise;
- (c) what is the duration of such allotments; and
- (d) what is the number of cases ft which the out-of-turn allotmemt|ruIes and criteria have been relaxed and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Out of turn allotments are generally made on the following grounds:—

- (i) Eligible dependents of deceased retired officers.
- (ii) Occupants of departmental pool on transfer to offices eligible for general pool accommodation.
- (iii) Personal staff of Ministers, Judges of Supreme Court, Deputy Chairman of Rajya Sabha, Members of Planning Commission etc.
- (iv) Medical grounds such as, Tuberculosis (in active infectious stage), malignant cancer and heart ailment.
  - (v) Physically handicapped persons.
- (vi) Special compassionate grourids, nature of duty etc.
- (b) to (d) Requisite details are being collected and will be laid on the Table of the Sabba

# Service charges 'for handling of foodgrains ' by the FCI

1259. SHRI S. S. AHLUWALIA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) the existing service charges that the FCI receives for handling one ton of foodgrains and the amount it had received during 1984, 1985 and 1986, separately;
- (b) how does it compare with the handling charges by the firms handling foodgrains in the private sector and also by the STC for one ton of goods after it has been received in India;
- (c) whether the present charges are rather high and this is one of the factors escalating the price of foodgrains handled by the FCI;
- (d) the quantity of wheat which the FCI had Issued at Re. 1 per kg. during 1986 and what was the subsidy involved in it; and

(e) whether it is possible for the FCI to reduce the sale price of foodgrains further and whether any exercise has been made so far in this regard and if so, the findings thereof?

THE MINISTER OF (PARLIAMENTARY AFFAIRS AND THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H. K. L. BHAGAT): (a) The difference between the economic cost and the issue prices of foodgrains, as also the carrying cost reimbursed to Food Corporation of India in the form of subsidy . which includes, the establishment costs also. The amount of subsidy given to I FCI during the last three years is as follows:—

1984-85Rs.	1100 crores
1985-86Rs.	1650 crores
1986-87 Rs	2000 crores

- (b) The specific type of service rendered by FCI is unique to this organisation, and hence its handling charges are not comparable with that of other organisations.
  - (c) No, Sir.
- (d) No quantity of wheat was issued at the rate of Re. 1/- per kg. during 1986.
- (e) Issue prices of foodgrains for' the PDS from the Central Pool are fixed by the Government of India keeping in view, the cost of procurement and distribution and general price level, ability of the consumers to pay, the likely impact of the issue prices on the general economy, and the need to safeguard the interests of the vulnerable sections of the population etc. No proposal to reduce the issue prices is under consideration at present.

## Central assistance given to the states on lift irrigation scheme

1260. SHRI S.S. AHLUWALIA: Will the Minister of WATER RESOURCES be pleased to state:

(a) what are the details of the Central assistance given to each State for Lift Irrigation Schemes during the last three